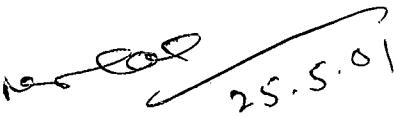
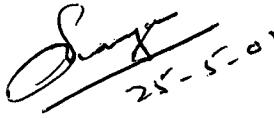


Health Department indicating that he had recorded his date of birth as 23.3.1963. The applicant has stated that he was getting Rs.50/- as monthly allowance for a volunteer work in the Health Department, the same should not stand on his way for appointment to the post of EDBPM, Laheji.

9. As there is some controversy with regard to date of birth of the applicant, as well as his appointment in the Health Department on volunteer basis and some gaps are noticed, it is necessary that the matter is looked into at higher level and appropriate order passed after ~~getting~~ <sup>done</sup> fact-finding enquiry in the matter as well as after giving the applicant an opportunity of personal hearing. Therefore, it is directed that respondent no.3 (Postmaster General, Northern Region, Muzaffarpur) should re-examine the matter in the light of our aforesaid observations and then pass appropriate reasoned order in accordance with law within a period of three months from the date of receipt of a copy of this order. The matter is accordingly disposed of with no order as to the costs.

  
25.5.01  
(L.R.K. Prasad)  
Member (A)

  
25.5.01  
(S. Narayan)  
Vice-Chairman

Mahto